

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1265  
ANSWERED ON:26.11.2009  
UNAUTHORISED SALE AND POSSESSION OF BIO DIESEL  
Dhruvanarayana Shri R.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has asked the State Governments to ensure that unauthorized sale and storing of bio-diesel in the market is checked and eliminated;
- (b) if so, the details thereof;
- (c) whether the Railways and the Brihan Mumbai Transport Undertaking have floated tenders for the purchase of bio-diesel;
- (d) if so, the details thereof;
- (e) whether the lack of clarity on Government policy over bio-diesel has put a number of bio-diesel units in the country in total confusion;
- (f) whether bio-diesel making units could not get clearance certificate from the Fire Brigade/authorities as bio-diesel finds no mention in the fire brigade fuel storage safety manual; and
- (g) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a)&(b): Yes, Madam. In terms of the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Order, 2005, all the State Governments/Union Territories have been advised to take suitable action in order to curb unauthorized marketing of bio-diesel for use as transportation fuel.

(c)&(d): The Ministry of Railways and the Brihan Mumbai Electric Supply & Transport Undertaking have reported that they have floated tenders for the procurement of 50,000 KL and 3,300 KL of bio-diesel respectively.

(e): This Ministry has formulated Bio-diesel Purchase Policy to lend support to the activities for blending of bio-diesel in diesel and marketing of such blended fuel. As per Bio-diesel Purchase Policy, w.e.f. 01.01.2006, the Public Sector Oil Marketing Companies (OMCs) shall purchase bio-diesel (B100), through its selected twenty purchase centres, which meet the fuel quality standard prescribed in the Bureau of Indian Standards (BIS) specification at a price declared by OMCs periodically.

(f)&(g): Ministry of New and Renewable Energy has reported that they are not aware about the difficulties being faced by bio-diesel making units in getting clearance certificate from Fire Brigade Authorities.